

94

O.A. No. 55/04

ORDER DATED 24th JUNE, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. K.C. Kanungo, Ld. Counsel appears for the applicant and submits that the issue is now pending before the Hon'ble High Court of Orissa and hence this matter is not being pressed. However, the applicant may be given liberty to file a ~~better~~ application later if necessary.

In view of the above submission of the applicant's Counsel, the O.A. is dismissed as not pressed.

Chapati
Member (A)

DD
MEMBER (J)